

LOK SABHA DEBATES

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LOK SABHA

Tuesday, March 21, 1972 Chitra 1,
1894 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

SHRI MUHAMMAD KHUDA BUKSH
Murshidabad (West Bengal)

MR. SPEAKER He was a member
of our House for a long time. He is wel-
come back to this House.

ORAL ANSWERS TO QUESTIONS

MR. SPEAKER Now questions Shri
Vajpayee is absent.

SHRI JYOTIRMOY BOSU It is a
fact that this question has been postponed
to some other day?

MR. SPEAKER No.

SHRI VARKEY GEORGE Because
of the importance of this question I have
made a personal request that this should
be postponed to a future date when Shri
Vajpayee is present here. I request that
it may be postponed.

MR. SPEAKER : This has not happened
in the past. There are 10 instances like
that. Simply because one hon. Member is
not present here, how can you postpone
the question to a future date? No, it is not
possible.

श्री हुकूम चन्द कछवाय पहले आपने
इस तरह के सौके दिए है

जय्यक्ष मरीदय : गलत बना पर स्टैंड
मन लिया करे ।

श्री हुकूम चन्द कछवाय फिर कर दो
है तो आप ऐसा कर लेते थे ।

राज्य में आम चुनाव के बारे में जानकारी

*10]. श्री वरके जार्ज

श्री अटल बिहारी वाजपेयी :

क्या विशि और ग्याय मन्त्री यह जाने
की कृपा करोगे कि

(क) हाल ही में हाल दिल्ली महानगर
परिषद और विधान सभाओं के आम चुनावों
तथा उत्तर प्रदेश के उप-चुनावों के मध्यम में
निर्वाचन आयोग तथा राज्या के मुख्य निर्वाचन
अधिकारियों का प्राप्त शिकायतों की कुल संख्या
कितनी है, और

(ख) उन शिकायतों का ब्यौता क्या
है और उन पर क्या कार्यवाही की गई है ?

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND JUSTICE
(SHRI NITIRAJ SINGH CHAUDHARY)
(a) and (b). The information is being
collected and will be laid on the Table of
the House.

श्री जगन्नाथ राव जोशी उनके नाम की
जानकारी नहीं है। हम भी यही चाहते हैं कि
इसका पोन्टो कर दिया जाये।

श्री ओफार लाल बेरवा : जानदू इर
छिपाया जा रहा है।

श्री जगन्नाथ राव जोशी . मन्त्री महोदय
भी नैद्यार नहीं हैं। अबस्मान श्री वाजपेयी जी
को भी जाना पड गया। अपवाद के रूप में आप
इसको किमी दूरे दिन के के।

MR. SPFAKER : When you met me in my room, I explained to you the position I do not follow why the other subsequent questions are put. I told you that you could give notice of another question and I would admit it. That would come in course of time.

श्री सुकम चन्व कछवाय : कोई मंत्र
कितना है तो मवाल को दूनरे दिन...

अध्यक्ष महोदय : कुछ पता नहीं है आपको।
ये ही बीच रखा है कि खड़े हो जाना है।

SHRI JAGANNATHRAO JOSHI : You told me that the Minister was ready with the reply, but the fact is that the Minister is not ready. What question can be asked when the Minister himself is not ready with the reply? So, why not postpone this question?

MR. SPEAKER : This type of a reply is nothing new. We keep getting such things off and on.

SHRI JYOTIRMOY BOSU : Very often it happens in the case of written replies but as far as oral replies are concerned, it is for the first time that I am hearing this.

SHRI NITIRAJ SINGH CHAUDHARY : The election was completed on the 15th March and we asked the Election Commission to furnish the information.

MR. SPEAKER : My what time will you be able to give the reply?

SHRI NITIRAJ SINGH CHAUDHARY : The Election Commission has written to the Chief Election Officers in the States and they have, on their part, written to the District Election Officers to send the returns. We have to get the information from the Election Commission. As soon as we get it, we shall place it before the House. I think, in about a fortnight's time, we will be able to give the reply.

MR. SPEAKER : You give notice of another question and I will admit it.

SHRI VARKEY GEORGE : Will I get an opportunity to ask this question again?

MR. SPEAKER : Do you want to ask a question now when there is no reply?

SHRI VARKEY GEORGE : Not now but at a future date.

MR. SPEAKER : Yes; you will get an opportunity.

SHRI VERKEY GEORGE : Is it postponed or has a fresh question to be tabled?

SHRI JAGANNATHRAO JOSHI : It is better we postpone it by a fortnight.

MR. SPEAKER : We do not want to introduce new practices and new conventions. All that I could tell you was to give notice of a new question. That is as good as postponing it. By that time the Minister ought to be ready with the information. If he comes with the same reply then, will think over it again.

SHRI JAGANNATHRAO JOSHI : It is very difficult to say whether it will come in the ballot with the same preference number one. It may not be given priority.

MR. SPEAKER : I Will give preference to this question while admitting it, you may rest assured.

PROF. MADHU DANDAVATE : He may be directed that before the next general elections the information should be made available.

SHRI NITIRAJ SINGH CHAUDHARY : It will be available in a fortnight's time and not after the next elections.

MR. SPEAKER : That will be coming in the list after two weeks. It has unnecessarily taken eight or nine minutes.

हावड़ा-दिल्ली रेल मार्ग का बिद्युतीकरण

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*103. श्री जगन्नाथ राव जोशी :

श्री फूलचन्द वर्मा :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :